

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

M.A. NO. 64 OF 2024

IN

O.A. NO. 581 OF 2023

IN THE MATTER OF: -

TRIBUNAL ON ITS OWN MOTION

NDOH: 25.08.2025

INDEX OF DOCUMENT

S. NO.	PARTICULARS	PAGE NO.
1.	A copy of the Letter dated 18.07.2025, addressed by the Delhi Development Authority to the Municipal Corporation of Delhi with respect to the taking over of the water body in Khasra No. 1704, Village Aya Nagar, New Delhi.	1

RESPONDENT No.3/DDA

THROUGH

**DEEKSHA L. KAKAR
COUNSEL FOR DDA**

B-6/58, LGF, SAFDARJUNG ENCLAVE
NEW DELHI – 110029.

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Enrol.No.D/1154/2008

Place: New Delhi
Dated: 23.08.2025

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DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
SOUTH MAINTENANCE DIVISION-5 DDA
A.G.V.C., NEW DELHI-110049

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Date :- 18/07/25

No. :- F1(Misc.)/EE/SMD-5/DDA/2025 /288

To.

Executive Engineer (M-IV)
South Zone, MCD,
Sector-IV Pushp Vihar,
New Delhi 110017

Subject: Regarding Taking over of Aya Nagar pond for maintenance & cleaning related.

Reference:- EE(M)-IV/SZ/2024-25/D-406 Dated 26.11.2024

Please refer to above mentioned subject & reference. It is to inform that a meeting was held under the chairmanship of CE(SZ), SE/SCC-2 & EE/SMD-5 regarding taking of water body **khasra No. 1704 Johad Aya Nagar**. It was directed by the higher officer that since MCD was maintaining water body at since 2018 under some MOU with GNCTD, Delhi & that MOU was upto lasted a period of 5 years which was expired in the year 2023. This gram sabha land was handed over to DDA in 10.06.2021 hence DDA has no objection in taking over this this water body which falls under the the Gram sabha land of Aya Nagar subject to following condition:-

1. MCD will clean all water body completely including disposal of malba/ rubbish/Sludge.
2. MCD stop all unauthorised sewer entering into this water body.
3. After closure of all court case related to this water body at Aya Nagar .

You are therefore requested to please comply the above mentioned direction for further necessary action in this regard.


18/7/25
Sachin Kumar
Executive Engineer
SMD-5

Copy to:-

1. CE(SZ)/DDA for information please.
2. SE/SCC-2 information please.
3. AE-! For information & necessary action please.


18/7/25
EE/SMD-5